

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-01-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/226(CHE)2022

NAME OF THE PETITIONER : State Bank of India

NAME OF THE RESPONDENT(S) : M/s Apollo Polyvinyl P.Ltd

UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. M.L. Ganesh appears for the Applicant. Ld. Counsel Ms. B. Tushitha Reddy appears for the Respondent.

Ms. Tushitha Reddy for the Corporate Debtor says that copy of the Application is received and seeks and is granted 10 days time to file reply.

Rejoinder, if any, within one week thereafter.

List for hearing on **21.02.2023**.

-Sd-

SAMEER KAKAR
Member (Technical)

Phk

-Sd-

DR. DEEPTI MUKESH
Member (Judicial)